NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/178/ (IB)/2017

NAME OF THE PETITIONER(S)

: G-MAX CHEMICAL SOLUTIONS PVT LTD

NAME OF THE RESPONDENT(S)

: SHRI RENUKA TEXTILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the Hon'ble High Court of Madras in CP No.414/2014 has appointed an Official Liquidator wherein the respondent is a party and filed a copy of the said order alongwith a memo. The memo is taken on record. In view of the submissions, the petitioner is directed to approach the Official Liquidator and make his claim. Accordingly the matter is closed. This Registry is directed to return the file to the Registry of the High Court of Madras.

(K. Anantha Padmanabha Swamy) Member (Judicial)